

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

(10)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2020 AT 11.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: Ms . R. SUCHARITHA , MEMBER (JUDICIAL)
Mr. S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/406/IB/2020 IN

PETITION NUMBER : IBA/546/2019

NAME OF THE PETITIONER(S) : RP OF PRABHAT RESOURCES LTD

NAME OF THE RESPONDENT(S) :

UNDER SECTION : SEC 12 (2) OF IBC

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[IA/406/IB/2020 in IBA/546/2019]

ORDER

Ld. Counsel Mr. S. Sathiyarayanan for the RP/Applicant appeared before us through Video Conferencing today.

IA/406/2020 is taken up for hearing. CIRP process was commenced by the Order of the Adjudicating Authority dated 06/09/2019. 180 days of CIRP period ended on 04.03.2020. In the 7th CoC meeting held on 02.03.2020, it was decided to seek extension of CIRP process for another 90 days from 05.03.2020.

Hence, this application is hereby allowed extending 90 days of CIRP period from 05.03.2020.

Accordingly, this IA/406/IB/2020 is **allowed**.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

vs